

Laid Statement Regarding Status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Energy on Demands for Grants (2024-2025) pertaining to the Ministry of Power

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI ARJUN RAM MEGHWAL): Hon. Chairperson Madam, with your kind permission, on behalf of my colleague Shri Shripad Yesso Naik, I rise to lay a statement regarding the status of implementation of the recommendations contained in the 1st Report of the Standing Committee on Energy on Demands for Grants (2024-2025) pertaining to the Ministry of Power? (*Interruptions*)
